

Construction of a Building for CGHS Dispensary at Janakpuri

2242. SHRIMATI MALTI SHARMA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government are constructing a building for CGHS dispensary at Janakpuri, New Delhi;

(b) if so, what facilities and services are likely to be provided to the CGHS beneficiaries in the new building; and

(c) when the dispensary is likely to be shifted in the new building?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) Yes, Sir.

(b) The facilities to be provided in the new dispensary include morning and evening regular services and night Emergency services. It will also have a polyclinics providing Laboratory and some specialist OPD services.

(c) The dispensary will be shifted to the new building after it is handed over to CGHS by C.P.W.D.

Incidents of Polio in Arunachal Pradesh

2243. SHRI NYODEK YONGGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the incidents of Polio disease especially in rural areas is increasing in the country;

(b) whether such cases have also been reported from Arunachal Pradesh;

(c) if so, how many cases have been detected in Arunachal Pradesh during the last two years; and

(d) what action is being taken to eradicate such diseases in Arunachal Pradesh by the Health Authorities of the State?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) No, Sir.

(b) and (c) Yes, Sir. The cases reported during last two years were:

Year	No. of Polio Cases
1992	One
1993	Four
1994	Nil till October end.

(d) Immunization services with Oral Polio Vaccine are being provided.

Incidents of Goitre in Arunachal Pradesh

2244. SHRI NYODEK YONGGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the incidents of iodine deficiency disorder, 'goitre' is on the increase in the country;

(b) if so, the details thereof;

(c) whether such cases are available in Arunachal Pradesh;

(d) if so, in which part of Arunachal Pradesh such cases are found most; and

(e) what action is being taken to eradicate of iodine deficiency cases in Arunachal Pradesh?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) and (b) 63 million persons are estimated to be affected by iodine deficiency disorders/goitre.

(c) and (d) Tirap and Subansiri districts have higher incidence of deficiency disorders.

(e) Steps have been taken to supply of iodised salt, financial assistance for establishment of IDD Cells, Survey, health education and publicity.

Dismissal of Employees in the Central Council of Homoeopathy

2245. SHRI GHUFRAN AZAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the employees with their designation suspended, dismissed or removed from service in Central Council of Homoeopathy, New Delhi during last three years;

(b) the findings of the sub-committee of the Executive Committee appointed to consider the appeal of certain penalised employees;

(c) the cases in which appeal is pending consideration for more than six months and the reasons for undue delay in taking final decision on such appeals; and

(d) the steps being taken to expedite the final decision thereon and the date by when the appeal in each case is likely to be decided upon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHAN-KARANAND): (a) There is one case of suspension/removal from Central Council of Homoeopathy, Shri P. R. Chandol, Office Superintendent was placed under suspension on 22-11-91. An enquiry against the charges framed against him was conducted and on receipt of inquiry report, Shri P. R. Chandol has been removed from the services of Central Council of Homoeopathy w.e.f. 22-10-93.